

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<u>OA No.383/2013 with MA 290/00207/2014</u>
	<u>Date of Order : 19.01.2015</u>
	Mr. N.S. Khileri, present, for applicant. Smt. K. Parveen, present for respondents.
	Counsel for the applicant, Mr. N.S. Khileri, submits that he wants to withdraw the OA with a liberty to approach the appropriate forum.
	In view of the above, the OA is dismissed as withdrawn with a liberty to the applicant to approach the appropriate forum, if so desired. Accordingly, MA No.207/2014 is also dismissed.
	  [Meenakshi Hooja] [Justice K.C. Joshi] Administrative Member Judicial Member
Rss	

PM
28-1-15

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Frank J. D. S.